

की कोई विशिष्ट प्रतिक्रिया नहीं हुई है। तथापि, समाचार-पत्र उद्योग के विभिन्न वर्गों के कर्मचारियों ने विभिन्न ढंग से अपनी प्रतिक्रिया व्यक्त की है। सामान्यतया वे कुछ बड़े समाचार-पत्रों द्वारा व्यक्त किये गये इस दृष्टिकोण की पृष्ठ प्रतिबन्ध से, कर्मचारियों की छांटी हो सकती है, पर चिन्ता व्यक्त करते हैं।

Feature Film on Pak Atrocities in Bangla Desh

1415. SHRI B. N. NAIK : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether Government are sponsoring or assisting in the preparation of a feature film to depict the atrocities perpetrated by Pakistani occupation forces in Bangla Desh during March-December, 1971 ;

(b) if so, the main features of the film ; and

(c) the expenditure to be incurred on the project and stage at which the project stands at present ?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARM VIR SINHA) : (a) Seven full length documentaries which, *inter alia* depict the atrocities perpetrated by Pakistani occupation forces in Bangla Desh during March-December 1971, have been produced by or with the support of the Films Division.

These films are :

- (1) Sonar Bangla
- (2) Date Line Bangla Desh
- (3 to 7) Indian News Review-Diary on Bangla Desh—Parts I-V.

(b) and (c). Do not arise.

Allegations of Corruption against a former Union Minister of Law

1416. SHRI JYOTIRMOY BOSU : Will the PRIME MINISTER be pleased to state :

(a) when the C. B. I. started investiga-

tions into the allegation of corruption against a former Central Law Minister and whether any interim report had been submitted to the Government ;

(b) if so, what action, if any, had been taken on the said interim reports ; and

(c) whether the final report has already been submitted, if so, the main findings of the C. B. I. and the action taken on the final report ?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTRY OF ELECTRONICS, MINISTER OF HOME AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRIMATI INDIRA GANDHI) : (a) to (c). The CBI registered on 7.5.1968 a case to investigate certain allegations involving a former Law Minister in Basumat case. The investigation is still incomplete. From time to time, Government has been kept informed of its progress.

Per Capita Income in the Country in 1969-70

1417. SHRI CHINTAMANI PANIGRAHI : Will the PRIME MINISTER be pleased to state the per capita income in and the rise as compared to 1968-69 ?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF ELECTRONICS, MINISTER OF HOME AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRIMATI INDIRA GANDHI) : The provisional estimate of per capita income of India in 1969-70, as prepared by the Central Statistical Organisation, was Rs. 589.3 at current prices and Rs. 339.4 at constant prices. The estimate of per capita income at constant (1960-61) prices indicates a rise of 2.9 per cent compared with the corresponding estimate of Rs. 329.9 for 1968-69.

Funds for Development of Eastern Zone

1418. SHRI BHOLA MANJHI : Will the Minister of PLANNING be pleased to state :

(a) whether at a recent executive meet-

ing of the Federation of Indian Chamber of Commerce and industry, it was decided that special interest be taken in the development of India's Eastern Zone including West Bengal ;

(b) whether this decision has been taken by Federation of Indian Chambers of Commerce and Industry in the context of the new possibilities they expect in investment in Bangla Desh, and

(c) the reaction of the Government on this matter ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI MOHAN DHARIA) : (a) to (c) The information is still awaited from the Federation of Indian Chambers of Commerce and Industry.

Loss Due to unauthorised transaction in Foreign Exchange

1419 SHRI N K SANGHI
SHRI BISHWANATH JHUN-
JHUNWALA .

Will the PRIME MINISTER be pleased to state :

(a) whether any assessment of foreign exchange loss suffered on account of unauthorised exchange in the country has been made ,

(b) whether the Government's attention has been drawn to the news-item in the Hindustan Times dated the 16th February, 1972 which gives the methodology of operation of the exchange racket in the capital involving exchange of a large amount of U. S. Dollars per day, in the Connaught Circus area ; and

(c) what concrete steps are being taken to curb the menace and the results achieved so far ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA) : (a) It is difficult to arrive at any assessment of the

extent of loss of foreign exchange on account of illegal transactions.

(b) Yes, Sir

(c) The Directorate of Enforcement take action in accordance with law in specific cases of violations that come to notice. Appropriate legislative and administrative measures are taken from time to time to curb violations of Foreign Exchange Regulations.

Indication regarding Quantity of Tooth Paste on the Tubes

1420 SHRI D. P. JADEJA Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state

(a) whether the tooth-paste manufacturers are exempted from indicating the quantity of paste on the tubes ,

(b) if not, the manufacturers which do not indicate the quantity on the tubes ,

(c) whether any manufacturer has been prosecuted on this account , and

(d) if so, the names of these manufacturers .

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI SIDDHESHWAR PRASAD) .

(a) Under the Drugs & Cosmetics Rules, the net contents are required to be expressed in terms of weight on the outer label provided the net content of the solid or semi solid cosmetic does not exceed 30 grams

(b) The information is being collected and will be laid on the table of the House.

(c) No, Sir.

(d) Does not arise.

Per capita income in the States and in the whole country

1421. SHRI JAGANNATHRAO JOSHI : Will the PRIME MINISTER be pleased to state the average *per capita* income in each State and in the whole country for the last three years ?